

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:941
ANSWERED ON:13.07.2004
VIDYALAYA VIKAS NIDHI
Chakraborty Shri Ajay

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Kendriya Vidyalaya Sangathan had got transferred available amounts collected in the name of Vidyalaya Vikas Nidhi to headquarters/regional offices in 2002-03 and 2003-04 sessions; and

(b) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M. A. A. FATMI)

(a) & (b) A statement is laid on the Table of the Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 941 BY SHRI AJAY CHAKRABORTY REGARDING VIDYALAYA VIKAS NIDHI TO BE REPLIED ON 13.07.2004.

(a) & (b) During each financial year, Vidyalaya Vikas Nidhi (VN) is collected on quarterly basis. Unspent balances in VN at Kendriya Vidyalayas amounting to Rs. 52.82 Crores as on 31st March 2002 were transferred to the respective Regional Offices as per Order No. F 6-7/2001-02/KVS/Budget dated 29th January 2003. Subsequently, the unspent Vidyalaya Vikas Nidhi at the Regional Offices amounting to Rs. 13.24 crores was transferred to KVS (Headquarters) vide Order No. F 6-7/2001-02/KVS (Budget) dated 21st November 2003. The reason for transfer of unspent VN was to utilize the surplus funds available with the Kendriya Vidyalayas under VN for purchase of land wherever required for opening of new Kendriya Vidyalayas and for the construction of temporary accommodation thereon, so that new schools could start functioning from the academic session beginning April 2003. Unutilized funds with the Regional Offices were subsequently transferred to KVS Headquarters for developing sports infrastructure and for the purchase of furniture and fixtures for newly opened Kendriya Vidyalayas.